

ADDENDUM TO FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

HARSH MACRO BUILDHOME PRIVATE LIMITED OPERATING IN THE CONSTRUCTION AND DEVELOPMENT OF REAL ESTATE PROJECTS, IN JAIPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

With reference to the Form G inviting Expression of Interest from interested prospective resolution applicants dated February 25, 2026 published in The Indian Express, English Newspaper and Pratahkal, Hindi Newspaper, both Jaipur Edition and also hosted on website of IBBI. In this regard, the Committee of Creditors of Harsh Macro Buildhome Private Limited have decided to extend the last date for receipt of Expression of Interest. Accordingly, please note the following amendments:

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Harsh Macro Buildhome Private Limited CIN: U45201RJ2012PTC040890 PAN: AAECN1993N
2.	Address of the registered office	Hall No. 7, BB-1, 7, 8, 9, 10, Suvaas Vijay Bagh, Madhuban North, Tonk Phatak, Barkat Nagar, Jaipur – 302015, Rajasthan (As per MCA Records)
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Corporate Debtor is in Real Estate Industry, having the project namely "The Coronation" located at C-1, Sanganer, Budhsinghpura, Jaipur, Rajasthan, 302011 bearing RERA Registration No. RAJ/P/2017/047 (10/08/2017). There is no Unsold Inventory. However, around 18 units were sold without NOC of the Secured Creditor.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	The financial statements of last year for Corporate Debtor are not provided and an application has been filed against the suspended members of the Board under Section 19(2) of the Code for Non-Cooperation. As per FY 2022-23, the Revenue from Operation was Rs. 5.11 Crores.
7.	Number of employees/ workmen	Nil (As per the information received from Management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.harshmacro@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants from cirp.harshmacro@gmail.com
10.	Last date for receipt of expression of interest	26.03.2026
11.	Date of issue of provisional list of prospective resolution applicants	03.04.2026
12.	Last date for submission of objections to provisional list	08.04.2026
13.	Date of issue of final list of prospective resolution applicants	11.04.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.04.2026
15.	Last date for submission of resolution plans	11.05.2026
16.	Process email id to submit Expression of Interest	cirp.harshmacro@gmail.com

17.	Details of the corporate debtor's registration status as MSME.	Not an MSME
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Note-1: The 330 days of the Corporate Insolvency Resolution Process ended on February 01, 2026. Based on the approval by the Committee of Creditors, an application seeking extension of 180 days has been filed before the Hon'ble NCLT. The last date for CIRP shall be July 31, 2026, subject to grant of extension by the Hon'ble NCLT. Thus, the CIRP Process is subject to Hon'ble NCLT's Approval of extension.

Note-2: The undersigned have not received any MSME Certificate or any documents in relation thereto from the members of the Suspended Board of Directors.



Shreyansh Jain

Resolution Professional

In the matter of Harsh Macro Buildhome Private Limited

Reg No. IBBI/PA-001/IP-P-01683/2019 -2020/12727

Validity for Authorisation of Assignment: June 30, 2026

Correspondence Address: Finvin Turnaround and Restructuring Private Limited
situated at 605, 6th Floor, Sunteck Crest, Mukund Nagar Road,
Andheri (E), Mumbai, MH - 400059.

Process Specific Email Id for correspondence: cirp.harshmacro@gmail.com

Date: March 12, 2026

Place: Jodhpur

HINDUJA HOUSING FINANCE LIMITED
Corporate Office : 167-169, 2ND Floor, Little Mount, Saidapet, Chennai – 600 015, Branch Office Address : 2nd Floor, 212, 213, 214, Evershine Tower, F-1, Amrapali Circle, Vaishali Nagar, Jaipur, Rajasthan - 302021. E-mail : auction@hindujahousingfinance.com
Authorised Officer, CLM – 952129560 RLM – 9829700491 RRM – 7891110990 CRM – 7014034149

POSSESSION NOTICE (For Immovable Property) (Under Rule 8 (1) of the Security Interest (Enforcement) Rules, 2002) Whereas the undersigned being the authorized officer of HINDUJA HOUSING FINANCE LIMITED (HHFL) under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned hereunder calling upon the following borrowers to repay the amount mentioned in the notice being also mentioned hereunder within 60 days from the date of receipt of the said notice. The following borrowers having failed to repay the amount, notice is hereby given to the following borrowers and the public in general that undersigned has taken possession of the properties described herein below in exercise of powers conferred on him under sub section (4) of section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on the date mentioned hereunder:

Account Number & Name of the Borrowers	Symbolic Possession Date & Amount : 09/03/2026 & Rs. 21,05,272/- as on 17/12/2025
1. HR/NCV/GURH/A000001492 & Co-CP/CP/DF/A000010348. 1. MR. MAHAVIR PRASAD (Borrower) 2. MRS. SHILA DEVI (Co Borrower) Demand Notice Date & Amount: 17/12/2025 & Rs. 21,05,272/- as on 17/12/2025 Description Of The Secured Asset: All That Part And Parcel Of The Property Situated At Plot Of Land Area Measuring 450 Sq. Yards (built Up Area 270 Sq. Yards), (as Per Technical Area 376.25 Sq. Meters) Out Of Khaska No. 336 And 413/336, Situated At Village: Kharbati, Tehsil: Tapkhara, Near Mithila Waga Sae Kalan, District: Khairthal-Hijara, Rajasthan-301707 Admeasuring Super Built Up Area Plot Of Land Area Measuring 450 Sq. Yards (built Up Area 270 Sq. Yards) Bounded By – North: Govt. Road 50 Feet Than House Of Mahaveer Prasad, South: House Of Haroon Khan S/o Navalu Khan, East: Self Lan Than Land Of Chiranjali S/o Mr. Amar Singh (agri. Land), West: Aam Rasta 10 Feet Than Other Vacant Land.	09/03/2026 & Rs. 21,05,272/- as on 17/12/2025
2. RJ/ALW/ALWR/A000001594. 1. MR. AKHTAR KHAN (Borrower) 2. MRS. NURAJAHA W/O AKHTAR KHAN (Co Borrower) Demand Notice Date & Amount: 08/01/2026 & Rs. 9,08,203/- Description Of The Secured Asset: All that part and parcel of the property situated at Patta No. 01, Village Firaska, Gram Panchayat Fatehpur Kalan, Panchayat Samiti Nagar, Tehsil Nagar, Dist. Deeg, Rajasthan 321205. Admeasuring Area 295.55 Sq. Yards. Bounded By – North: House of Saril, South: Common Way, East: House of Shabbir, West: Common Way.	09/03/2026 & Rs. 9,08,203/- as on 08/01/2026

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the Charge of HINDUJA HOUSING FINANCE LIMITED for an amount mentioned herein above and interest thereon. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.
Date: 13/03/2026, Place: RAJASTHAN SD/-, Authorised Officer- HINDUJA HOUSING FINANCE LIMITED

BENGALURU WEST CITY CORPORATION
Office of the Executive Engineer Traffic Engineer Cell 2 BWCC, 19th main road Rajajinagar 2nd Block Bengaluru.-560010.

No.EE/TEC(Z-2)/TEND/05/2025-26 Date: 12.03.2026

INVITATION FOR TENDER (IFT)
Tender Notification (Two Cover System) (Through GOK KPPPortal only)

The Executive Engineer- Traffic engineering Cell Division invites tenders on behalf of the Chief Commissioner, GBA, Bangalore from eligible Tenderers for the work detailed in the table below. The tenderers may submit tenders for works given in the table through KPP portal of the Government of Karnataka (viz <https://Kppp.karnataka.gov.in>). The tenderers are advised to note the minimum qualification criteria specified in Clause 3 of the Instructions to Tenderers to qualify for award of the contract. Other details can be seen in the tender document.

Sl. No.	Name of the work/Minimum Reserve Annual License fee/ EMD amount in Rs/Period of Service
1	Collection of Parking Fees for HMT Main road. Triveni main road, 17th cross road Tharasar Road. In Malleshwaram. Minimum Reserve Annual License fee : Rs. 1,05,00,000, EMD : Rs. 2,10,00,00/- . Period of Tender : 3 year + 2 years of Extension

Calendar of Events:-
1. Last Date & Time for Tender Queries : 16-03-2026 up to 3.00 pm.
2. Pre bid Meeting on : 23-03-2026 at 3.30 Pm in TEC Division, 19th main road Rajajinagar 2nd Block Bengaluru 560010. 3. Last Date for Receipt of Tender is : 25-03-2026 up to 4.00 pm. 4. Date of opening of Technical Bid is : 27-03-2026 by 4.30 pm. 5. Date of opening of financial Bid after approval of Technical bid : 30-03-2026 (If possible)

Sd/- Executive Engineer, TEC Zone-2 BWCC

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(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

With reference to the Form G inviting Expression of Interest from interested prospective resolution applicants dated February 25, 2026 published in The Indian Express, English Newspaper and Pratahkal, Hindi Newspaper, both Jaipur Edition and also hosted on website of IBBI. In this regard, the Committee of Creditors of Harsh Macro Bulldhome Private Limited have decided to extend the last date for receipt of Expression of Interest. Accordingly, please note the following amendments:

RELEVANT PARTICULARS	
10. Last date for receipt of expression of interest	26.03.2026
11. Date of issue of provisional list of prospective resolution applicants	03.04.2026
12. Last date for submission of objections to provisional list	08.04.2026
13. Date of issue of final list of prospective resolution applicants	11.04.2026
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.04.2026
15. Last date for submission of resolution plans	11.05.2026

Notes:
1. The Original Form G published can be viewed on the website of IBBI, the link of which is provided hereunder: https://ibbi.gov.in/uploads/resolution_plan/eac1ce525738855d0c02a4c13eaa717.pdf
2. The Sr. No. referred in the above table are the only amendments as per the Sr. No. of Original Form G published.
3. Eligibility for resolution applicants under section 25(2)(h) of the Code and other details can be obtained through email on cirp.harshmacro@gmail.com

Date: March 12, 2026
Place: Jaipur

Sd/-
CA IP Shreyansh Jain
For Harsh Macro Bulldhome Private Limited
Reg No. 18B/IIPA-001/JP-P-01683/2019 -2020/12727
Validity for Authorisation of Assignment: June 30, 2025
Correspondence Address: Finvin Turnaround and Restructuring Private Limited situated at 605, 6th Floor, Sunteck Crest, Mukund Nagar Road, Andheri (E), Mumbai, MH - 400059, Process Specific Email Id for correspondence: cirp.harshmacro@gmail.com

KOTAK MAHINDRA BANK LTD.
Registered Office: 27-BKC, C-27, B-BLOCK, Bandra Kurla Complex, Bandra (E), Mumbai-400 051
Branch Office : 57 Krishna Tower C- Scheme Jaipur Rajasthan 302001

DEMAND NOTICE
NOTICE UNDER SECTION 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002

Notice is hereby given that the following borrower / Co-borrower / Mortgagor, who have availed loan facilities from KOTAK MAHINDRA BANK LIMITED (KMBL) (KMBL) having its branch office at 57 Krishna Tower C- Scheme Jaipur Rajasthan 302001, have failed to repay the loan facility wide EMI and for serve the interest of their credit facilities to KMBL and that their loan accounts has been classified as NPA as per the guidelines issued by Reserve Bank of India. The Borrowers have provided security of the immovable properties to KMBL, the details of which are described herein below. The details of the loan and the amounts outstanding and payable by the borrowers to KMBL as on date are mentioned below.

The borrower / Co-borrower / Mortgagor as well as the public in general are hereby informed that the undersigned being the Authorized Officer of KMBL, the secured creditor has initiated action against the following borrower / Co-borrower / Mortgagor under the provisions of the Securitization and Reconstruction of Financial Assets and enforcement of Security Interest Act, 2002 (the SARFAESI Act). If the following borrowers fail to repay the outstanding dues indicated against their names within 60 (Sixty) days of this notice, the undersigned will exercise any one or more of the powers conferred on the Secured Creditor under sub-section (2) of Section 13 of the SARFAESI Act, including power to take possession of the properties and sell the same. The public in general is advised not to deal with property described herein below.

Name of the Borrower / Co-borrower / Mortgagor	Details of secured asset (Immovable Property)
1. M/s. Juicy Rainbow (Borrower) Through its proprietor, Shop No-R-3 Gulmohar Plaza, Manpur Bhatawala, Sangner Jaipur Rajasthan 303905. 2. Mr. Aashil H. Hayat (Co-Borrower) S/o Mr. Hardanpaal Mahendra Singh, H.No. C-115-C-BLOCK, Chattrapur Ext. New Delhi 110074. Also At: E-G0178 Gulmohar Gardens, Village Manpura Bhatawala, Sangner Jaipur Rajasthan 303905. 3. Mrs. Seema Kausar (SRL & Mortgagor) W/o Mr. Aashil H. Hayat, H.No. C-115/A- Chattrapur Ext. New Delhi 110074. Also At: E-G0178 Gulmohar Gardens, Walika Road, Village Manpura Bhatawala, Sangner Jaipur Rajasthan 303905. Also At: Shop No-R-3 Gulmohar Plaza, Manpur Bhatawala Sangner Jaipur Rajasthan 303905	ALL THAT PART AND PARCEL OF PROPERTY CONSISTING OF: Shop no. R-03 Situated at Ground Floor built in type Gulmohar Plaza Sarthi Shops in Gulmohar Gardens scheme, addressing Super built up area 121.10 Sq Ft or 11.25 Sq Mtr Built up area 96.88 Sq Ft or 9 Sq Mtr, Carpet area 78.47 Sq Ft or 7.29 Sq Mtr without roof rights Village Manpur Bhatawala Sangner Jaipur Rajasthan Bounded As: East: Shop No. R-04, North: Parking, West: Shop No. R-04, South: Shop no. R-16 Loan Account No. Demand Notice Date & Amount Loan Account No. LAP19060442 Demand Notice Date: 09.03.2026 Outstanding Amount: Rs. 14,61,173.09/- (Rupees Fourteen Lakhs Sixty One Thousand One Hundred Seventy Three And Paise Nine Only) as on 17.02.2026 NPA Date : 05.02.2026

Date : 13/03/2026 Place: Jaipur For Kotak Mahindra Bank Ltd., Authorised Officer

AU SMALL FINANCE BANK LIMITED (A SCHEDULED COMMERCIAL BANK)

APPENDIX-IV-A [See proviso to rule 8(6)] Sale notice for sale of immovable properties

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and in particular to the Borrower (s)/ Co-Borrower (s)/Mortgagor (s) and Guarantor (s) that the below described immovable properties mortgaged to the Secured Creditor, the constructive/physical possession of which has been taken by the Authorised Officer of AU Small Finance Bank Limited (A Scheduled Commercial Bank), the same shall be referred herein after as AUSFB. The Secured Assets will be sold on "As is where is", "As is what is", and "Whatever there is" basis through E-Auction for recovery of amount mentioned in the table below along with further interest, cost, charges and expenses being due to AUSFB viz. Secured Creditor.
It is hereby informed you that we are going to conduct public E-Auction through website <https://sarfaesi.auctiontiger.net>

Loan A/c Number / Name of Borrowers / Co-Borrowers / Guarantors/Mortgagors	Date & Amount of 13(2) Demand Notice	Date of Possession	Description of Property	Reserve Price For Property	Earnest Money For Property	Date & Time of E-Auction	Date & Time of Bid Submission	E-Auction Place of Tender Submission	Contact Person and property visit date	Loan A/c Number / Name of Borrowers / Co-Borrowers / Guarantors/Mortgagors	Date & Amount of 13(2) Demand Notice	Date of Possession	Description of Property	Reserve Price For Property	Earnest Money For Property	Date & Time of E-Auction	Date & Time of Bid Submission	E-Auction Place of Tender Submission	Contact Person and property visit date
A/c No.: L900106073575639 Manish Kumar Nagar S/O Suvaila Nagar (Borrower), Smt.Sayara Bai W/O Suraj Nagar (Co-Borrower)	14-Jan-25 Rs. 1653137/- Rs. Sixteen Lac Fifty-Three Thousand One Hundred Thirty-Seven Only As on 10-Jan-25	21-Nov-25	(1) Property Situated At - Khasra No 1310/1175, Patta No 846, Vill - Bhawanipura, Panchayat Samiti Hindoli, Dist - Bundi, Rajasthan. Admeasuring as per property paper 600 Sq.ft but physically available 650 SQ FT (2) Property Situated	Rs. 550000/- +605000/- Rs. Five Lacs Fifty Thousand Only. & Rs. Six Lacs Five Thousand Only.	Rs. 55000/- +60500/- Rs. Fifty Five Thousand d Only. & Rs. Sixty Thousand d Five Hundred Only.	22-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 20-Apr-26	Au Small Finance Bank Ltd., Branch Address : - Plot No.1, First Floor , Harikrishnam Tower, Above Bank Of India , Civil Line Road , Gyatri Nagar , Dist. Bundi , Rajasthan 323001	VINOD SHARMA , 9116621170, auctions@au bank.in visit date : 17-Apr-26	A/c No.: L9001060119066143 Sanjay Tallor (Borrower), Sanjay Singh Chundawat S/O Shankar Singh (Co-Borrower), Tabu Kunwar (Co-Borrower), Shankar Singh S/O Moti Singh (Co-Borrower)	12-Feb-25 Rs. 810020/- Rs. Eight Lac Ten Thousand Twenty Only As on 10-Feb-25	29-Dec-25	Property Situated At - Patta No.- 11, Misal No.- 11, Sankalp No.- 01, Vill.- Tembesra, Tah.- Sajjangarh, Dist.- Banswara, Rajasthan Admeasuring 107 Sqyds	Rs. 1055000/- Rs. Ten Lakh Fifty-Five Thousand Only.	Rs. 105500/- Rs. One Lakh Five Thousand d Five Hundred Only.	29-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 27-Apr-26	AU Small Finance Bank Ltd., Branch Address : -1st Floor Opposite Shree Nath Ashram Mohan Colony Banswara Rajasthan 327001	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 24-Apr-26
At- Khasra No. 973, Patta No. 15682, Gram Bhawanipura, Panchayat Samiti Hindoli, Dist-Bundi, Rajasthan Admeasuring 330 Sq.Ft																			
A/c No.: L9001060114685012 Sanwar Mal Jat S/O Ram Lal Jat (Borrower), Smt.Samta Devi Jat (Co-Borrower)	13-Dec-23 Rs. 400569/- Rs. Four Lac Five Hundred Sixty-Nine Only As on 11-Dec-23	15-Sep-25	Property Situated At Patta No-1, Sankalp No-2, Vill- Upreda, Tehsil- Banera, Dist- Bhilwara, Rajasthan Admeasuring 1026 Sq.Ft.	Rs. 400000/- Rs. Four Lakh Only.	Rs. 40000/- Rs. Forty Thousand d Only.	8-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 6-Apr-26	Au Small Finance Bank Ltd., Branch Address : -3rd Floor Shree Sudharshan Complex, Near Chand Honda Showroom, Gayatri Aashram, Ajmer Road, Bhilwara, Rajasthan-311001	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 3-Apr-26	A/c No.: L9001060121246875 Bherunath Kirana Store (Borrower), Girdhari Lal Balai S/O Keshu Balai (Co-Borrower)	16-May-24 Rs. 767718/- Rs. Seven Lac Sixty-Seven Thousand Eighteen Only As on 13-May-24	19-Sep-25	PROPERTY SITUATED AT- PATTa NO- 43, BOOK NO- 1090, VILL.- KOSHITHAL, TEHSIL- SAHADA, DIST.- BHILWARA , RAJASTHAN Admeasuring 1400 Sq.Ft.	Rs. 641000/- Rs. Six Lakh Forty-One Thousand Only.	Rs. 64100/- Rs. Sixty-Four Thousand d One Hundred Only.	8-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 6-Apr-26	Au Small Finance Bank Ltd., Branch Address : -3rd Floor Shree Sudharshan Complex, Near Chand Honda Showroom, Gayatri Aashram, Ajmer Road, Bhilwara, Rajasthan-311001	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 3-Apr-26
A/c No.: L9001060820187052 & L9001060115712267 ALISHER KHAN S/O PHARID KHAN (Borrower), TARSEM LAL S/O RAMESHWAR DASS (Co-Borrower), AJIMA W/O BACHCHU KHAN (Co-Borrower)	10-Oct-22 Rs. 596306/- Rs. Five Lac Ninety-Six Thousand Three Hundred Six Only & Rs. 420965/- Rs. Four Lac Twenty Thousand Nine Hundred Sixty-Five Only As on 10-Oct-22	18-Mar-24	Property Situated At Gram Panchayat chak 2sty , GP 5 MLDA , PATTa NO 38 , TEHSIL - GHARASANA , DIST - Ganganagar , RAJASTHAN Admeasuring 8700 SQ .FT	Rs. 740000/- Rs. Seven Lakh Forty Thousand Only.	Rs. 74000/- Rs. Seventy-Four Thousand nd Only.	22-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 20-Apr-26	Au Small Finance Bank Ltd., Branch Address : Shop No. 82/83 Old Grain Market Near, Axix Bank, Raysingh Nagar,Shri Ganganagar, Rajasthan - 335051	Amit Vyas ,9116190722 & 9773358234, auctions@au bank.in visit date : 17-Apr-26	A/c No.: L9001060123743642 Swami Motors Through Smt. Sapna Choudhary & Mr. Sheetal Choudhary - Legal Heir Of Its Partner Late Shri Radheshyam Choudhary (Borrower), Sheetal Choudhary S/O	13-Mar-24 Rs. 605912/- Rs. Six Lac Five Thousand Nine Hundred Twelve Only As on 11-Mar-24	3-Nov-25	Property Situated At-Village- Bugaliya, GP- Radhakishanpura, PS- Amer, Dist- Jaipur, Rajasthan Admeasuring 150 Sqyds.	Rs. 615000/- Rs. Six Lakh Fifteen Thousand Only.	Rs. 61500/- Rs. Sixty-One Thousand d Five Hundred Only.	15-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 13-Apr-26	Au Small Finance Bank Ltd., Branch Address : Office No.402 405, 4th Floor Electronic Market, 10 B Scheme,Electron ic Market, Gopalpura By Pass, Jaipur Rajasthan 302018	Anoop Singh ,8905994247 & 9773358234, auctions@au bank.in visit date : 10-Apr-26
A/c No.: L9001060716308822 Ajad Hussain S/O Anwar Husain (Borrower), Smt.Sharina Khanam W/O Ajad Husain (Co-Borrower)	11-Oct-24 Rs. 1209829/- Rs. Twelve Lac Nine Thousand Eight Hundred Twenty-Nine Only As on 10-Oct-24	12-Oct-25	PROPERTY SITUATED AT- SHOP NO- 38/37, KRISHI, PHAL & SABJIMANDI YARD, DIST- BARAN, RAJASTHAN Admeasuring 27.78 Sqyds	Rs. 1100000/- Rs. Eleven Lakh Only.	Rs. 110000/- Rs. One Lakh Ten Thousand d Only.	8-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 6-Apr-26	Au Small Finance Bank Ltd., Branch Address : Char Murdi Cercl, Kota Road, Dist- Baran, Rajasthan	Raviraj Hada ,911616080651 & 9773358234, auctions@au bank.in visit date : 3-Apr-26	A/c No.: L9001060123743642 Late Shri Radheshyam Chaudhary (Co-Borrower & Legal Heir of Late Shri Radheshyam Chaudhary - Co-Borrower) Note : DRT SA, Jaipur, Case No. SA 539/2024, Case Title - Sheetal Choudhary VS AUSFB	15-Mar-22 Rs. 4777253/- Rs. Forty-Seven Lac Seventy-Seven Thousand Two Hundred Fifty-Three only As on 15-Mar-22	10-Jul-24	Property Situated At Gram Panchayat Naiya Badi Aspatal Ke Pass, dalot, Tehsil- Anmod, dist- Chittorgarh, Rajasthan Admeasuring 331.33 Sqyds	Rs. 6710000/- Rs. Sixty-Seven Lakh Ten Thousand Only.	Rs. 671000/- Rs. Six Lakh Seventy-One Thousand d Only.	22-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 20-Apr-26	Au Small Finance Bank Ltd, Branch Office:- Adi Mata Complex Uphogta Bhandar Ke Samne Khumbha Nagar Chittorgarh, Rajasthan.	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 17-Apr-26
A/c No.: L9001060116688172 Prakash Meghwal S/O Khema (Borrower), Bhanwar Lal Meghwal S/O Khema Lal (Co-Borrower)	20-Dec-22 Rs. 342993/- Rs. Three Lac Forty-Two Thousand Nine Hundred Ninety-Three Only As on 20-Dec-22	29-Dec-25	Property Situated At Sankalp no. 20977, Gram Lalpura, Gram Panchayat Lalpura, Tehsil.- Girva, Panchayat Samiti.- Kurabad, Dist.- Udaipur, Rajasthan, Admeasuring 503.75 Sq.Ft	Rs. 375000/- Rs. Three Lakh Seventy-Five Thousand Only.	Rs. 37500/- Rs. Thirty-Seven Thousand d Five Hundred Only.	29-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 27-Apr-26	Au Small Finance Bank Ltd., Branch Address : -2nd floor, kesav tower near baroda narsari, opp. Pandit paratha, savina main road, hirani magari, sector 8 Dist. Udaipur - 313008 Rajasthan	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 24-Apr-26	A/c No.: L9001060125034052 Balaji Auto Service (Borrower), Bhag Chand (Co-Borrower), Smt.Shanti Devi (Co-Borrower)	16-Aug-24 Rs. 362061/- Rs. Three Lac Sixty-Two Thousand Sixty-One Only As on 13-Aug-24	17-May-25	Property Situated At- Patta No. 33, Vill Gannpatiya Kheda, Gramadhya Pradeshanchayat Sangari Phuliya Kalan, Dist- Bhilwara, Rajasthan Admeasuring 228.93 Sqyds	Rs. 450000/- Rs. Four Lakh Fifty Thousand Only.	Rs. 45000/- Rs. Forty-Five Thousand d Only.	8-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 6-Apr-26	Au Small Finance Bank Ltd., Branch Address : -3rd Floor Shree Sudharshan Complex, Near Chand Honda Showroom, Gayatri Aashram, Ajmer Road, Bhilwara, Rajasthan-311001	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 3-Apr-26
A/c No.: L9001070236220770 Kedar Mal (Borrower), Smt.Bimala Devi (Co-Borrower)	16-Jan-25 Rs. 951607/- Rs. Nine Lac Fifty-One Thousand Six Hundred Seven Only As on 10-Jan-25	7-Oct-25	Property Situated At- Patta No.73, Book No 214, Vill- Jairampur, P S- Khandela, Dist- Sikar, Rajasthan "Property area as per documents 174.22, but physically available 130 SQ YRD."	Rs. 1070000/- Rs. Ten Lakh Seventy Thousand Only.	Rs. 107000/- Rs. One Lakh Seventy Thousand d Only.	8-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 6-Apr-26	Au Small Finance Bank Ltd., Branch Address : - 2Nd Floor, Near Tappariva Bageechi, Station Road Sikar 1 Msme - Dist. Sikar 332001 Rajasthan	Amit Vyas ,9116190722 & 9773358234, auctions@au bank.in visit date : 3-Apr-26	A/c No.: L9001070229265560 Prabhu Lal Bhil S/O Bhera Lal (Borrower), Smt.Rukamani Bai W/O Prabhu (Co-Borrower)	13-Dec-24 Rs. 932873/- Rs. Nine Lac Thirty-Two Thousand Eight Hundred Seventy-Three Only As on 11-Dec-24	26-Dec-25	Aaraji No 418, Patta no-4324, Gram - Sindesar Kalna, Gram panchayat Sindesar Kalna, Tehsil- Raimnagra, Distt- Rajasmand, Rajasthan 313324 Admeasuring 2090 Sqft	Rs. 1435000/- Rs. Fourteen Lakh Thirty-Five Thousand Only.	Rs. 143500/- Rs. One Lakh Forty-Three Thousand d Five Hundred Only.	15-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 13-Apr-26	Au Small Finance Bank Ltd., Branch Address - Girdhar Complex 100 Fit Tiraha, Above Indusind Bank ,Nathdwara Road, Kankrol, Distt - Rajasmand Rajasthan	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 10-Apr-26
A/c No.: L9001060118942762 & L9001061124264362 Saultan Kumar S/O PARBHU DAYAL KUMHAR (Borrower), SURIAN LAL PARIJAPAT S/O PARBHU DAYAL KUMHAR (Co-Borrower)	26-May-22 Rs. 457420/- Rs. Four Lac Fifty-Seven Thousand Four Hundred Twenty Only & Rs. 150347/- Rs. One Lac Fifty Thousand Three Hundred Forty-Seven Only As on 26-May-22	23-Mar-25	Property situated at PATTa NO 72 BOOK NO 34 VILL.- BIRASANA TEH- JAMWARAMGARH DIST.Jaipur RAJASTHAN Admeasuring 239.88 Sqyds	Rs. 1340000/- Rs. One Lakh Thirteen Lakh Forty Thousand Only.	Rs. 134000/- Rs. One Lakh Thirty-Thous and Only.	15-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 13-Apr-26	Au Small Finance Bank Ltd., Branch Address : -Office No.402-405, 4th Floor Electronic Market, 10-B Scheme, Gopalpura By Pass, Jaipur - Electronic Market-Msme Rajasthan - 302018	Anoop Singh ,8905994247 & 9773358234, auctions@au bank.in visit date : 10-Apr-26	A/c No.: L9001070138619080 Nitin Kathuria (Borrower), Anju Luthra (Co-Borrower)	15-Feb-25 Rs. 1043994/- Rs. Ten Lac Forty-Three Thousand Nine Hundred Ninety-Four Only As on 10-Feb-25	26-Dec-25	PROPERTY SITUATED AT- KHASRA NO- 56, 57, 58, 59, 60 & 60/900, FLAT NO- 505, 5TH FLOOR, BLOCK- C, SURYA NAGAR BYPASS, VILL.- MANNAKA, TEHSIL & DIST- ALWAR, RAJASTHAN Admeasuring 570 Sqft	Rs. 1200000/- Rs. Twelve Lakh Only.	Rs. 120000/- Rs. One Lakh Twenty Thousand d Only.	22-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 20-Apr-26	Au Small Finance Bank Ltd., Branch Address : -Khasra No. 2150, 2151, 2011 Raghu Marg, Lakhanda Wala Kua, Raj Villa, Opposite Govt. Children Hospital, Dist- Alwar- 301001 Rajasthan	Anoop Singh ,8905994247 & 9773358234, auctions@au bank.in visit date : 17-Apr-26
A/c No.: L9001070227783682 Ratan Singh Solanki S/O Bhanwar Singh Solanki (Borrower), Smt.Nanda Kanwar (Co-Borrower)	11-Oct-24 Rs. 858272/- Rs. Eight Lac Fifty-Eight Thousand Two Hundred Seventy-Two Only As on 10-Oct-24	12-Nov-25	Property Situated AARAJI NO.450 VILLEGE-GAJSINGH JI KI BHAGAL GRAM PANCHYAT - BISAWAS, PANCHYAT SAMITI - AMET,DIST. RAJASMAND RAJ Admeasuring 1437.5 Sqft	Rs. 655000/- Rs. Six Lakh Fifty-Five Thousand Only.	Rs. 65500/- Rs. Sixty-Five Thousand d Five Hundred Only.	15-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 13-Apr-26	Au Small Finance Bank Ltd., Branch Address - Girdhar Complex 100 Fit Tiraha, Above Indusind Bank ,Nathdwara Road, Kankrol, Distt - Rajasmand Rajasthan	Naresh Chhipa ,9001113542 & 9773358234, auctions@au bank.in visit date : 10-Apr-26	A/c No.: L9001060830261159 & L9001060123352602 Heeralal Suthar S/O Nand Lal Suthar (Borrower), Nand Lal S/O Moti Ram (Co-Borrower)	24-Jun-25 Rs. 407345/- Rs. four Lakh seven hundred forty-five Only & Rs. 485915/- Rs. four Lakh eighty-five Thousand nine hundred fifteen Only As on 24-Jun-25	22-Jan-26	Property Situated At- shop at ground floor, without roof right, Ward No. 10, Village - Rajaldesar, Tah- Ratangarh, Dist - Jhunjhun, Rajasthan Admeasuring 116.2 Sq Ft	Rs. 715000/- Rs. Seven Lakh Fifteen Thousand Only.	Rs. 71500/- Rs. Seventy-One Thousand d Five Hundred Only.	15-Apr-26 2.00 PM to 4.00 PM with unlimited extension of 5 minutes	On or Before 13-Apr-26	Au Small Finance Bank Ltd., Branch Address : - 1st Floor Near Natraj Hotel, Purnani Sadak, Dist - Churu, Rajasthan - 331001	Amit Vyas ,9116190722 & 9773358234, auctions@au bank.in visit date : 10-Apr-26

The terms and conditions of e-auction sale:-
(1.) The E-Auction sale of Secured Asset is on "as is where is", "as is what is", "whatever there is" and "no recourse" basis for and on behalf of the Secured Creditor viz. AUSFB and there is no known encumbrance which exists on the said property. (2.) For participating in online e-auction sale, Bid document, copies of PAN Card, Board Resolution in case of Company and photo ID, address proof are required to be submitted along with EMD, which is payable by way of RTGS/NEFT/DD in the name of MSME AUCTION POOL ACCOUNT OF AU Small Finance Bank Limited, Current account No.1921201121711599 AU Small Finance Bank Limited Fifth and Sixth Floor Sunny Big Junction STC Khasra No. 64 to 67, Gram Sukhaipura New Atish Market Jaipur 302020, IFSC Code: AUBL0002011, Once an Online Bid is submitted, same cannot be withdrawn. Further any EMD submitted by bidder will be required to send the UTR/Ref no/DD No of the RTGS/NEFT/DD with a copy of cancelled cheque on the following email IDs i.e. [auctions@aub](mailto:auctions@aubank.in)

